



**Annex- 7**

(para C.14, Part of the Master Circular)

**XOS**

**A. D. Code No.....**

**Statement of particulars of export bills outstanding  
beyond prescribed period/ due date of realisation  
as at 30<sup>th</sup> June/ 31<sup>st</sup> December**

**Part I – Outstanding export bills other than those on deferred payment terms**

Sr. No.	Bill No. and date	Name & Address of exporter	Exporter's Code No./ IE Code No.	Date of export	Due date of realisation	GR/P P/ SOFT EX form No.	Port of Shipment	Shipping bill No. and date	Name & address of the overseas buyer	Commodity
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.

Invoice value	Amount Realised	Amount Outstanding	Rupee equivalent of outstanding amount (To be classified as)			Remarks
			Cash exports	Exports on consignment basis	Undrawn balances	
Currency and Amount	Currency and Amount	Currency and Amount	15.	16.	17.	18.
12.	13.	14.				

Total



**Part II – Exports on deferred payment terms where installments (including interest) are outstanding beyond due date**

Sr. No.	Name & address of exporter	Exporter's Code No./IE Code No.	No. & date of RBI approval for deferred payment term	Date of export	GR Form No.	Port of Shipment	Shipping bill No. and date	Name & address of the overseas buyer	Commodity	Invoice value
										Currency & Amount
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.

Value of goods covered under deferred payment terms (including interest)		Total Amount of deferred instalments (including interest) already received		Total Amount of instalments outstanding (including interest) beyond due date		Rupee equivalent of outstanding amount	Whether ECGC cover obtained (Yes /No)	No. & date of bank certificate issued	Remarks
Currency	Amount	Currency	Amount	Currency	Amount				
12.		13.		14.		15.	16.	17.	18.

Total

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**Part III : Summary**

Part I

Part II

	'Cash' exports	Export on consignment basis	Undrawn balances	Total	Exports on deferred payment basis
	Rs.	Rs.	Rs.	Rs.	Rs.

Outstandings as on

\_\_\_\_\_

(End of previous half-year)

Add: Addition during the half- year under report

Less: Deletion during the half-year

Net position of outstanding as on

\_\_\_\_\_

(End of half-year under report)

**We certify that all export bills i.e. export bills purchased, negotiated and sent for collection, outstanding beyond the prescribed period / due date of realisation of as at the end of half-year under report have been included in this statement.**

Place: \_\_\_\_\_  
Official)

Stamp

(Signature of Authorised

Name:

\_\_\_\_\_ Date : \_\_\_\_\_

Designation:

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